

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	TP No.58/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.66/2011
NAME OF THE COMPANY	VBC Ferro Alloys Limited
NAME OF THE PETITIONER(S)	Ramesh Chandra
NAME OF THE RESPONDENT(S)	VBC Ferro Alloys Limited
UNDER SECTION	397/ 398

ORDER

Present: Ld. Counsel Mr. Lakshman Sravan for the Petitioner.

Ld. Counsel Mr. V.B. Raju for the Respondent Nos.1, 2 & 5.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.4.

Amended cause title filed. Pleadings stand completed. At the request of the Counsel for the Petitioner, **matter is adjourned to 21.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)